## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3552 ANSWERED ON:14.12.2012 PRIMITIVE TRIBES Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of primitive tribes in the country, State/UT-wise;

(b) the measures taken/being taken by the Government for their welfare; and

(c) the funds earmarked during Twelfth Five Year Plan for the purpose?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a): There are 75 tribal groups identified as Particularly Vulnerable Tribal Groups (PTGs), earlier known as Primitive Tribal Groups. List of the 75 PTGs identified in 17 States and the Union Territory of Andaman and Nicobar Islands is given as Annex.

(b): The Government introduced a Central Sector Scheme known as Development of PTGs in 1998-99 and from the Eleventh Five Year Plan, the Conservation-cum-Development (CCD) Plan has been implemented under the scheme.

The scheme provides for planning for their socio-economic development in a holistic manner by adopting habitat development approach and intervening in all spheres of their social and economic life so that the quality of life of PTGs is improved and visible impact is made. The scheme is flexible as it allows every State/Union Territory (UT) to concentrate on areas that they consider is relevant to their PTGs. Funds under the scheme are made available for activities which are crucial for their survival, protection and development and includes housing, land development, land distribution, agricultural development, cattle development, construction of link roads, installation of non-conventional energy sources, social security etc.

(c): Allocation during the Twelfth Five Year Plan under this Scheme has not been finalised. However, Rs.244.00 crore has been allocated during 2012-13.